

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 212
IA No. 75/JPR/2022
IA No. 81/JPR/2022
IA No. 85/JPR/2022
IA No. 387/JPR/2022
IA No. 392/JPR/2022
CP No. (IB)- 158/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Balaji Lifestyle Technologies Pvt. Ltd.

...Operational Creditor/Applicant

Versus

M/s Excel Technovation Pvt. Ltd.

...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to
09.11.2022.


Sd -

**(Prabhu Dayal Sewda)
Court Officer**

September 29, 2022